

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

PUBLIC NOTICE NO. 62 (RE- 03)/ 2002-2007
NEW DELHI : DATED : 11/05/2004.

Attention is invited to Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended and Paragraphs 4.9 and 4.10 of the Handbook of Procedures, Vol.1, 2002-2007, as amended and also to the Handbook of Procedures, Vol.2, 2002-2007, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended, the Director General of Foreign Trade hereby makes the following amendments/deletions/corrections and additions in the Handbook of Procedures, Vol.2, 2002-2007, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 2002-2007, as amended, amendments/ corrections/ deletion at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl. No.A-3317, new entries at Sl. No. A-3318 to A-3332 shall be added as per Annexure "B" to this Public Notice.

-:2:-

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1966, new entry at Sl.No.C-1967 shall be added as per Annexure “C” to this Public Notice.

PLASTIC PRODUCTS

After the existing entry at Sl.No.H-544, new entry at Sl.No.H-545 shall be added as per Annexure “D” to this Public Notice.

TEXTILE PRODUCTS

After the existing entry at Sl.No.J-358, new entry at Sl.No.J-359 shall be added as per Annexure “E” to this Public Notice.

MISCELLANEOUS PRODUCTS

After the existing entry at Sl.No.K-167, new entry at Sl.No.K-168 shall be added as per Annexure “F” to this Public Notice.

5. This issues in public interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE

(R. C. SAINI)
DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

-:3:-

Annexure “A” to the
Public Notice No. 62
Dated: 11/05/2004

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	164 -165	<u>Chemical & Allied Product</u> Sl.No.A1324	The norm covered by this entry shall be substituted by the following:-

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1324	Dimethyl Sulphate	1 kg	1. Sulphur OR Yellow Crude Sulphur (Moisture content 3%) (Carbon 0.5%) <u>Ash content:</u> <u>0.03%</u>	0.279 Kg <u>0.290 Kg</u>

2.	189	<u>Chemical & Allied Product</u> Sl.No.A1572	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1572	Paper such as	1 kg	<u>1. Relevant Paper in</u>	<u>1.05 kg/kg</u>

	Cyclostyled Paper, Typing Paper, Xerox Paper, Copier Paper Ruled/Unruled Paper, Plain Paper, Drawing sheets with one side not exceeding 435mm and the other side not exceeding 297 mm in the unfolded state	-	<u>Jumbo Rolls of relevant GSM</u>	<u>content in export</u>
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-:4:-

3.	320	<u>Chemical & Allied Product</u> Sl.No.A2499	The description of export product shall be amended to read as under:- “Leather Finishing Transfer Foil”
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4.	5	<u>Chemical & Allied Product</u> Sl.No.A2833 (amended vide Public Notice No. 20 Dated:01/07/2002)	The description of export product shall be amended to read as under:- “Glass Vials of various sizes”
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5.	22	<u>Chemical & Allied Product</u> Sl.No.A3095	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3095	Sterile Ceftazidime/ Ceftazidime	1 kg	1. T.A. E.M. OR	1.573 Kg/Kg.

	Pentahydrate USP	a) 2-(2-Amino Thiazole-4YL)2Hydroxyimino acetic Acid Ethyl Ester (ATH) 1.15 Kg. b) 2-Bromo isobutyric Acid Tert.Butyl Ester. 1.28 Kg. c) Triphenyl Phosphine. d) Perkacit 2. Acetone 1.302 Kg. 3. Hexamethyl Disilane 1.504 Kg. 4. Iodine 4.32 Kg. 5. Isopropyl Alcohol 1.707 Kg. 6. Methylene chloride 2.50 Kg. 7. Methanol 3.52 Kg. 8. Pyridine 2.23 Kg. 9. Activated Carbon 2.216 Kg. 10. Sterile sodium Carbonate/Potassium Carbonate 1.89 Kg. 0.071 Kg. 0.093 Kg.	
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-:5:-

		11. Triethyl Amine 0.069 Kg. 12. Formic Acid (98%) 3.70 Kg. 13. Formic Acid (85%) 0.211 Kg. 14. Caustic Soda 4.302 Kg. 15. 7-ACA 1.08 Kg. 16. Amberlite-LA-2-Resin 0.45 Kg. 17. Dimethyl Formamide 1.84 Kg.	
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6.	35	<u>Chemical & Allied Product</u> Sl.No.A3161 (amended vide Public Notice No. 03 Dated:31/03/2003)	The description of export item shall be amended to read as under:- “Perfumed Candles in Terracotta Pot/Glass container of different shapes and sizes”
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7.	15 - 17	<u>Chemical & Allied Product</u> Sl.No.A3178 (amended vide Public Notice No.10 Dated:30.05.2003)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3178	U.V. Flush Colour – Magenta containing 30%+1% Pigment and 60%+/-1% Polyester Acrylate / Acrylic Acrylate/ Urethane Acrylate / Epoxy Acrylate	1000 kgs.	1. Pigment Magenta/ Rubine (Pigment Red 57:1) OR 1. Raw material for Pigment Rubine/ Magenta (Pigment Red 57:1):	306 kgs

a) 4-B Acid (p-toluidine o-Sulphonic acid or 6 Amino Meta Toluene Sulphonic Acid or 2-Amino 5-Methyl Benzene Sulfonic Acid)	137.7 kgs
b) Bon Acid	142.902 kgs
c) Sodium Nitrite	52.02 kgs
d) Sulphamic Acid	1.53 kgs
e) Caustic Soda	115.668 kgs
f) Rosin	41.616 kgs
g) Calcium Chloride	25.09 kgs
2. Polyester Acrylate OR	612 kgs
2. Acrylic Acrylate OR	612 kgs
2. Urethene Acrylate OR	612 kgs
2. Epoxy Acrylate OR	612 kgs
2. Raw material for Epoxy Acrylate: -	
a) Epoxy Resin	330.48 kgs
b) Acrylic Acid	129.744 kgs
c) Mono Ethyl Hydro Quinone	3.060 kgs
d) Benzyl Dimethyl Amine	6.120 kgs.

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			e) Relevant Reactive Monomers namely Tri Propylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Methylol Propane Tri Acrylate/ Di Pentaerythritol Hex Acrylate	153.00 kgs
			3. Reactive Monomers namely Tri Propylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Methylol Propane Tri Acrylate/ Di Pentaerythritol Hex Acrylate	86.70 kgs
			4. U.V. Inhibitor namely Phenothiazine/ Flourostab	15.30 kgs

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8.	24	<u>Chemical & Allied</u>	The norm covered by this entry shall
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	<u>Product</u> Sl.No.A3187 (amended vide Public Notice No.10 Dated:30.05.2003)	be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3187	U.V. Flush Colour – various colours containing 30% +/-1% Pigment and 60%+/-1% Polyester Acrylate/ Acrylic Acrylate/ Urethane Acrylate/ Epoxy Acrylate	1000 kgs.	1. Relevant Pigment 2. Polyester Acrylate OR 2. Acrylic Acrylate OR 2. Urethane Acrylate OR 2. Epoxy Acrylate OR 2. Raw material for Epoxy Acrylate: - a) Epoxy Resin b) Acrylic Acid c) Mono Ethyl Hydro Quinone d) Benzyl Dimethyl Amine e) Relevant Reactive Monomers namely Tri Propylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Methylol Propane	306 kgs 612 kgs 612 kgs 612 kgs 612 kgs 330.48 kgs 129.744 kgs 3.060 kg 6.120 kgs 153.00 kgs

			Tri Acrylate/ Di Pentaerythritol Hex Acrylate	
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-:9:-

			3. Reactive Monomers namely Tri Propylene Glycol Diacrylate/ Tri Methylol Propane Tri Acrylate/ Ethoxylated Tri Methylol Propane Tri Acrylate/ Di Pentaerythritol Hex Acrylate	86.70 kgs
			4. U.V. Inhibitor namely Phenothiazine/ Flourostab	15.30 kgs

9.	19	<u>Chemical & Allied Product</u> Sl.No.A3239 (amended vide Public Notice No.23 Dated:10/09/2003)	The description of export item shall be amended to read as under:- “Xanthanoic Acid OR Xanthalene 9- Carboxylic Acid”
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10.	8	<u>Engineering Product</u> Sl.No.C206 (amended vide	The description of import item at Sl. No. 1, (without any change in
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		Public Notice No. 20 Dated:01/08/2003)	quantity) shall be amended to read as under:- “Copper Rods/Copper Wire Rods (EC Grade)/Continuous Cast Copper Rods/ Copper Cathodes”
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11.	572	<u>Engineering Product</u> Sl.No.C440	Quantity of import items at Sl. Nos.1, shall be amended to read as under:- “1.02 kg/kg content in export product”
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-:10:-

12.	617	<u>Engineering Product</u> Sl.No.C528	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Non-Alloy Steel Wire Rod”
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13.	11-12	<u>Engineering Product</u> Sl.No.C548 (notified vide Public Notice No. 27 Dated:06/10/2003)	The description of import item at Sl. No. 14 & 16, (without any change in quantity) shall be amended to read as under:- “14. Aluminium Sheet / Foil 16. Freon Gas”
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14.	747	<u>Engineering Product</u> Sl.No.C1299	1. The description of export item shall be amended to read as under:- “Band Saw Segments / Band Saw in Coil made from Carbon Steel/ Bimetal Steel”
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			2. The description of import item at Sl. No.1, (without any change in quantity) shall be amended to read as under:- “1.Relevant CR Steel/Bimetal Steel/Strip/ Wide Coil”
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15.	826	<u>Engineering Product</u> Sl.No.C1552	The norm covered by this entry shall be deleted.
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-:11:-

16.	868	<u>Engineering Product</u> Sl.No.C1729	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1729	Silica Bricks / Shapes for Glass Melting Furnaces	1 MT	1. Quartzite 2. Hydrated Lime 3. Silicon Carbide Powder OR 3. Silicon Metal Powder 4. Dextrine OR 4. Gaulac 5. (a) Alloy Steel Mould 5.(b) Wooden Mould	1570 Kg 79 Kg 20 Kg 15 Kg 20 Kg 9 Kg 0.03 No 0.01 No

17.	27	<u>Engineering Product</u>	The description of export item shall
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		Sl.No.C1789 (amended vide Public Notice No. 20 Dated:01/07/2002)	be amend to read as under:- “Vertical and/or Horizontal Pressure Leaf Filter with Accessories”
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18.	12	<u>Plastics Product</u> Sl.No.H18 (amended vide Public Notice No.27 dated:01/08/2002)	The description of import items at Sl. Nos. 5 & 6, (with quantity) shall be corrected to read as under:- “5. Photo Polymers - 1 No. per Relief Images colour in Plates the design 6. Printers Rubber - 0.006 Sq. Mtr. Blankets Thickness per 28 packs 1.9 mm +/-5% of PVC Playing Cards”
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-:12:-

19.	12 - 13	<u>Plastics Product</u> Sl.No.H331 (amended vide Public Notice No. 46 Dated:06.11.2002)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H331	Tooth Brushes	1 kg	1. (a) Relevant Polymer	1.05 kg/kg content in the

			for Tooth Brush Handle	export product
			OR	Net + 2%
			(b) Relevant Tooth Brush Handles	wastage
			2. Relevant nylon 6/66/612/610 Monofilament	1.05 kg/kg content in the export product
			3. Relevant Aluminium / Nickel / Nickel-Silver Wire/ Brasswire	1.01 kg/kg content in the export product

-:13:-

20.	921	GENERAL NOTE FOR LEATHER AND LEATHER PRODUCTS	After the general note for Leather & Leather Products, the following General Note shall be added:- <u>Note: 8. For export of Dual Density (PU/TPU) Soles to be used as Component for Various Types of Footwear, the following import items (with quantities) may be allowed:</u> - <table><tr><td><u>Import item</u></td><td><u>Qty. required for per kg. PU/TPU Soles</u></td></tr><tr><td><u>1. Polyol</u></td><td><u>230gms.</u></td></tr><tr><td><u>2. Isocynate</u></td><td><u>270gms</u></td></tr></table>	<u>Import item</u>	<u>Qty. required for per kg. PU/TPU Soles</u>	<u>1. Polyol</u>	<u>230gms.</u>	<u>2. Isocynate</u>	<u>270gms</u>
<u>Import item</u>	<u>Qty. required for per kg. PU/TPU Soles</u>								
<u>1. Polyol</u>	<u>230gms.</u>								
<u>2. Isocynate</u>	<u>270gms</u>								

			3. <u>Thermoplastic Urethane (TPU)</u>	<u>460gms</u>
			4. <u>Catalyst</u>	<u>50gms.</u>
			5. <u>Pigment Paste</u>	<u>30gms</u>
			6. <u>Release Agent</u>	<u>45gms.</u>

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Annexure “B” to the
Public Notice No. 62

Dated: 11/05/2004

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3318	Meta Dichloro Benzene	1 kg	1. Meta Dinitro Benzene	1.42 Kg
A3319	Nitrile Butadine Rubber with Bound Acrylonitrile content 33 + /-1%	1 MT	1. Acrylonitrile 2. 1,3, Butadiene 3. Antioxidant 4. Emulsifier 5. Chain Modifier 6. Chain Terminating Agent 7. Defoamer 8. Inhibitor 9. Coagulant	363 Kg 737 Kg 23.48 Kg 54.06 Kg 13.48 Kg 9.10Kg 4.03 Kg 0.27 Kg 33.03 Kg
Note: 1. The above norms are based on the Bound Acrylonitrile Content of 33+/-1% in the NBR to be exported. Thus , Butadiene content in the NBR will be 67+/-1%.				

Note: 2. In case of variation in Bound Acrylonitrile Content the entitlement of import of Acrylonitrile and Butadiene may be worked out on pro-rata basis.

A3320	2- Methyl Cyclohexanol	1 kg	<u>1. Ortho Cresol</u>	1.007 Kg
A3321	Sodium salt of Mercapto Benzothiazole 50% w/w Aqueous solution	1 kg	1. Aniline 2. Carbon Disulphide 3. Molten Sulphur 4. Caustic Soda 5. Ortho Xylene	0.272 Kg 0.208 Kg 0.090 Kg 0.107 Kg 0.002 Kg

-:15:-

A3322	(N-Phenyl-N'-(1-Methylheptyl) p-phenylenediamine	1 kg	1. Para Amino diphenyl Amine 2. Methyl Hexyl Ketone	0.625Kg. 0.476Kg.
A3323	Phosphorous Sulphochloride	1 kg	1. Phosphorous Trichloride 2. Sulphur	0.827Kg. 0.190Kg.
A3324	High density Polyethylene (HDPE)	1 MT	<u>1. Propane</u> <u>2. Cyclohexane</u> <u>3. Catalyst</u> <u>4. Deactivator</u> <u>5. Alumina</u> <u>6. Anti-oxidant</u>	<u>1437 kg</u> <u>15 kg</u> <u>0.46 kg</u> <u>2.88 kg</u> <u>13.5 kg</u> <u>2.4 kg</u>

A3325	Linear Low Density Polyethylene (LLDPE)	1 MT	<u>1. Propane</u> <u>2. Cyclohexane</u> <u>3. Catalyst</u> <u>4. Deactivator</u> <u>5. Alumina</u> <u>6. Anti-oxidant</u>	<u>1441 kg</u> <u>15 kg</u> <u>0.46 kg</u> <u>2.88 kg</u> <u>13.5 kg</u> <u>2.4 kg</u>
A3326	Succinic Anhydride	1 kg	<u>1. Maleic Anhydride</u> <u>2. Nickel Catalyst</u>	1.037 kg. 0.001 kg
A3327	Glucosamine Hydrochloride	1 kg	<u>1. Chitin</u> <u>2. Methyl Iso Butyl Ketone</u> <u>3. Acetone</u>	2.07 kg 1.19 kg 0.76 kg
A3328	Glucosamine Sulphate Potassium Chloride (containing Glucosamine Chloride 80% and Potassium Sulphate 20%)	1 kg	<u>1. Chitin</u> <u>2. Methyl Iso Butyl Ketone</u> <u>3. Acetone</u>	1.656 kg 0.952 kg 0.608 kg

-:16:-

A3329	Diminazene Diacetate	1 kg	1. Acetic Acid 2. Acetone 3. Caustic Flakes OR Caustic Lye 48%	2.70 kg. 3.60 kg. 1.50 kg. 3.12 kg.
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			4. Dimethyl formamide 5. Glycine 6. Hydroxyl Amine Sulphate 7. Methanol 8. Para Nitro Benzoic Acid 9. Thionyl Chloride 10. Toluene 11. Teter Hydro Furan 12. Iso Propyl alcohol	0.90 kg. 0.66 kg. 1.88 kg. 25.80 kg. 1.63 kg. 1.20 kg. 1.71 kg. 1.50 kg. 2.88 kg.
A3330	Lysol BP (Mixture of Cresol BP & Castor Oil Soap) Specific gravity -0.96-0.97 at 30 Degree Centigrade Cresol content 50% V/V	1 kg	1. Mixed Cresol (Specific gravity =1.05)	0.600 kg.
A3331	Ethambutol HCL BP/USP	1 kg	1. DL-2-Aminobutanol 2. Monosodium Glutamate 3. Isopropanol alcohol 4. Toluene 5. Sodium Hydroxide	1.75 kg. 0.90 kg. 2.00 kg. 0.90 kg. 1.42 kg.

-:17:-

A3332	Magnesium Aluminate Spinel (containing Alumina and Magnesium Oxide)	1 kg	1. Magnesium Calcined	1.12 kg./per kg magnesium oxide content in export product.
			2. Alumina Calcined	1.15 kg./per kg Alumina content in export product
			3. Dextrin	0.019 kg.
			4. Cemgrind (mixture of high boiling alkanolamines)	0.105 gms
Note : Net content of Alumina and Magnisium Oxide in export item shall be declared and input quantity shall be worked out based on the net contents				

-:18:-

Annexure “C” to the
Public Notice No. 62
Dated: 11/05/2004

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1967	Lead Concentrates	1 MT	1. Copper Sulphate as per IS 261-1992. 2. Zinc Sulphate in Crystalline grade/form. 3. Sodium Cyanide as per IS 9352-1980. 4. Xanthates. 5. MIBC. 6. High Chrome Grinding Media. 7. Hydrated Lime with minimum 80% CaO content; 100 MESH 90%.	2.987 Kg. 2.987 kg. 0.386 kg. 0.412 kg 0.617 kg. 5.286 kg. 1.234 kg.

-:19:-

Annexure “D” to the
Public Notice No. 62
Dated: 11/05/2004

PLASTIC PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H545	Polyolefin compound (containing minimum 67+/-1%	1 kg	1. Polyethylene resin Granules (Sp. Gravity 0.85 – 0.93) 2. EVA Co-polymer Granules	0.600 kg 0.030 kg

	Polyethylene content)		3. LDPE Granules	0.100 kg
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-:20:-

Annexure “E” to the
Public Notice No. 62
Dated: 11/05/2004

TEXTILE PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
J359	Acrylic Coated Fabric (Single Side)	1 kg	1. Grey Fabric 2. Acrylic Emulsions (on solid content basis) 3. Titanium Dioxide 4. Calcium Carbonate	1.05 kg/kg content in the export product 1.125 kg/kg solid content in the export product 1.125 kg/kg content in the export product 1.125 kg/kg content in the export product

-:21:-

Annexure “F” to the
Public Notice No. 62
Dated: 11/05/2004

MISCELLANEOUS PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
K168	Metal Garden torch (Oil burner, with or without stand)	1 NO.	1. Powder coating 2. Relevant Mild Steel/ Stainless Steel Bar 3. Relevant Metal Sheet of:- a. Stainless Steel / Mild Steel b. Copper / Tin 4. Relevant Fibre Glass yarn / Wick	Upto 3% of FOB value 1.02 kg/kg content in the export product 1.10 kg/kg content in the export product 1.05 kg/kg content in the export product 1.01 kg/kg content in the export product

